

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA,  
1942

BAIL APPL.No. TMP 5 of 2020

CRIME NO 3937/2020 OF KOTTARAKARA POLICE STATION,  
KOLLAM DISTRICT

PETITIONER/1<sup>ST</sup> AND 2<sup>ND</sup> ACCUSED:

1. SHRI. SETHU, AGED 23 YEARS,  
S/O. SADANANDAN, SETHU BHAVAN,  
CHIRATTAKONAM, THALACHIRA,  
VETTIKAVALA VILLAGE,  
KOLLAM 691 538.
2. SHRI. NITHEESH, AGED 21 YEARS,  
S/O. SATHYAN ACHARI,  
SUDHEESH BHAVAN, SASTHAVATTOM,  
MURIKKUMPUZHA, ATTINGAL,  
THIRUVANTHAPURAM.

BY ADV. SHRI. SARIN PANICKER

RESPONDENTS/COMPLAINANT:

1. STATE OF KERALA,  
REPRESENTED BY PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, COCHIN - 682 031.
2. THE SUB INSPECTOR OF POLICE,  
KOTTARAKARA POLICE STATION,  
KOLLAM

BY PUBLIC PROSECUTOR SRI. RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION  
ON 21.04.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

B.A. (TMP) No. 5 of 2020

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Dated this the 21<sup>st</sup> day of April, 2020

O R D E R

Post this matter on 28.04.2020.

**T.V.ANILKUMAR**  
**JUDGE**

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